

*As a result of these extensive efforts, Imperial Energy has recently engaged a US based technology partner to implement the program for induction of new technologies for both the above target prospects. Subsequent to the engagement, a team of experts from the technology partner along with the Imperial Energy team has initiated review of the existing G&G data and is scheduled to start the pilot drilling program after completion of its feasibility studies. The full-fledged development of the oilfields shall follow the pilot program based on its results.*

**Levy of marketing margin**

602. SHRI BHARATSINH PRABHATSINH PARMAR :  
SHRI MANSUKH L. MANDAVIYA :  
SHRI PARSHOTTAM KHODABHAI RUPALA :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state the time by when the Ministry will be taking the final decision on the issue of marketing margin levied by private sector natural gas marketeers, as Petroleum and Natural Gas Regulatory Body (PNGRB) has already submitted its report to Ministry long time back?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAAKA LAKSHMI) : Ministry, *vide* its letter dated 21.11.2013, has requested Petroleum and Natural Gas Regulatory Board (PNGRB) to determine marketing margin for supply of domestic gas to Urea and Liquefied Petroleum Gas (LPG) producers through its independent process. In other cases marketing margin would be determined by the buyer and seller.

**Power supply in rural areas of Jammu and Kashmir**

603. SHRI AVINASH RAI KHANNA : Will the Minister of POWER be pleased to state:
- whether rural electrification is involved in providing electricity to villages in the country;
  - if so, the details thereof indicating the number of villages covered in each State/U.T. during the last three years;
  - the number of villages in Jammu and Kashmir with electricity connections;
  - the details thereof, region-wise *i.e.* Jammu, Srinagar and Leh; and
  - from where these villages will get power and why these villages are not provided power, so far?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA) : (a) and (b) Rural Electrification

Corporation (REC) has been designated as Nodal Agency for Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) which was launched by Government of India in April 2005. The schemes sanctioned so far covers 1,12,225 un/de-electrified villages (UEV) and release of free electricity connections to 2,76,11,469 Below Poverty Line(BPL) households in the country. Cumulatively, the electrification works in 1,07,752 UE villages have been completed and free electricity connections to 2,13,57,370 BPL households have been released under the scheme, as on 15.11.2013. The coverage and achievement of un-electrified villages, State-wise, during the last three years is given in the Statement-I (*See below*).

(c) and (d) Under RGGVY, 14 projects (3 projects in Tenth Plan and 11 projects in Eleventh Plan) have been sanctioned in the State of Jammu and Kashmir, covering electrification of 234 UE villages, intensive electrification of 3,247 Partially Electrified (PE) villages and release of free electricity connections to 79,991 BPL households. Cumulatively, as on 15.11.2013, the electrification works in 192 UE villages and 3,018 PE villages have been completed and free electricity connections to 64,255 BPL households have been released. The coverage and achievement of un-electrified villages, district-wise, in Jammu and Kashmir is given in the Statement-II (*See below*).

(e) It is the duty of a distribution licensee to develop and maintain an efficient, coordinated and economical distribution system in his area of supply to provide reliable power supply in its area of operation. Supply of power to villages in Jammu and Kashmir is given by Power Development Department of Government of Jammu and Kashmir.

#### ***Statement-I***

*State-wise number of un/de-electrified villages covered under RGGVY and achievement during the last three years*

<i>As on 15.11.2013</i>						
S1. No.	State	Revised Coverage	Achievement			Cumulative Achievement (include achievement made prior to 2010-11)
			2010-11	2011-12	2012-13	
1	2	3	4	5	6	7
1.	Andhra Pradesh*	0	0	0	0	0
2.	Arunachal Pradesh	2081	464	634	387	1855
3.	Assam	8241	4086	1810	190	8069

1	2	3	4	5	6	7
4.	Bihar	24295	1937	1048	701	22917
5.	Chhattisgarh	1736	77	682	214	1143
6.	Gujarat*	0	0	0	0	0
7.	Haryana*	0	0	0	0	0
8.	Himachal Pradesh	95	26	52	5	83
9.	Jammu and Kashmir	234	45	35	28	192
10.	Jharkhand	18747	3901	724	181	18117
11.	Karnataka	62	1	2	1	62
12.	Kerala*	0	0	0	0	0
13.	Madhya Pradesh	886	187	228	92	627
14.	Maharashtra*	0	0	0	0	0
15.	Manipur	882	143	345	0	616
16.	Meghalaya	1866	13	1022	482	1705
17.	Mizoram	137	36	53	5	109
18.	Nagaland	105	43	22	9	91
19.	Odisha	14728	5890	1039	119	14397
20.	Punjab*	0	0	0		0
21.	Rajasthan	4237	1258	182	138	4155
22.	Sikkim	25	20	5	0	25
23.	Tamil Nadu*	0	0	0		0
24.	Tripura	148	65	49	16	143
25.	Uttar Pradesh	28006	23	0	3	27750
26.	Uttarakhand	1512	28	2	0	1511
27.	West Bengal	4202	63	0	16	4185
TOTAL		112225	18306	7934	2587	107752

\* In the States of Andhra Pradesh, Gujarat, Haryana, Kerala, Maharashtra, Punjab and Tamil Nadu, no un-electrified village was proposed in the DPRs by these States. However, intensive electrification of already electrified villages are being undertaken in these States.

***Statement-II***

*District-wise details of coverage and achievement of un/de-electrified villages under RGGVY in the State of Jammu and Kashmir*

As on 15.11.2013

Sl. No.	District	Un-electrified villages	
		Coverage	Achievement
<b>X Plan</b>			
1.	Kupwara	41	25
2.	Kathua	44	44
3.	Udhampur	18	18
	TOTAL	103	87
<b>XI Plan</b>			
1.	Budgam	8	7
2.	Jammu	0	0
3.	Kargil	25	25
4.	Leh	35	18
5.	Srinagar	5	5
6.	Doda	20	17
7.	Anantnag	5	5
8.	Baramulla	11	11
9.	Poonch	1	1
10.	Puwama	15	12
11.	Rajouri	6	4
	TOTAL	131	105
	GRAND TOTAL	234	192